

The Government of India has also notified the New Urea Policy (NUP) - 2015 on 25th May, 2015 for existing 25 gas based urea units with the objective of maximizing indigenous urea production; promoting energy efficiency in urea production; and rationalizing subsidy burden on the Government. NUP-2015 has led to additional production of approximately 20 LMT as compared to 2014-15, from the existing gas based urea plants and the total production of urea during the year 2015-16 was 244.75 LMT, *i.e.* the highest ever urea production in the country. The indigenous urea production for the years 2016-17, 2017-18 and 2018-19 was 242.01 LMT, 240.23 LMT and 240 LMT respectively.

**Demarcation of roles between pricing regulator and Government control**

692. SHRI B. K. HARIPRASAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the pharmaceutical industry has raised issue that there is no clear demarcation of roles between pricing regulator (NPPA and NPPP) and Government's control; and

(b) if so, the details thereof and the course of action to clearly define duty of each authority?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) No, Sir.

(b) In view of reply at (a) above, the question does not arise.

**BIS standards of different chemicals**

693. SHRI VINAY DINU TENDULKAR:

SHRI MAHESH PODDAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that many chemicals produced and imported in the country are not having BIS standards;

(b) if so, the details thereof;

(c) whether Government has recently made BIS standard mandatory for some chemicals; and

(d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): (a) and (b) The chemicals sector is de-licensed. The BIS standards of majority of chemicals and petrochemicals are voluntary in nature. Bureau of Indian Standards (BIS) has formulated approximately 853 standards on chemical and chemical products. Further there are many chemicals and chemical products produced and imported in the country, which are not having BIS standards.

(c) and (d) The Government has recently made BIS Standards mandatory for Caustic Soda, Acetic Acid, Aniline, Methanol and Poly Aluminium Chloride to protect human health, environment, national security and to prevent unfair trade practices.

#### **Setting up of Plastic Parks**

694. DR. PRABHAKAR KORE:

SHRIMATI VIJILA SATHYANANTH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Department of Chemicals and Petrochemicals has any scheme for setting up of plastic parks in the country;

(b) if so, the details thereof;

(c) the total number of plastic parks functioning in the country also the details thereof;

(d) whether there is any proposal to setup new plastic parks in the country; and

(e) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) and (b) Yes, Sir. The scheme for Setting up of Plastic Parks aims at an ecosystem with state-of-the-art infrastructure building and enabling common facilities through cluster development approach, to consolidate and synergize the capacities of the domestic downstream plastic processing Industry. Under the scheme, Government of India provides grant funding upto 50% of the project cost, subject to a ceiling of ₹ 40.00 crore per project. The remaining project cost is to be funded by the State Government, beneficiary industries and by loan from financial institutions.